

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 286 of 2013

Dated : 11th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

DPSC Ltd. Appellant(s)

Versus

**West Bengal Electricity Regulatory
Commission Respondent(s)**

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan

Mr. Subir Kumar

Counsel for the Respondent(s):

Mr. C.K. Rai

Mr. Pratik Dhar

ORDER

Admit. Issue notice. Mr. C.K. Rai takes notice on behalf of the Respondent-Commission.

As agreed by the learned counsel for the parties, post the matter for hearing before the Kolkata Circuit Bench on **09.12.2013**. In the meantime, pleadings be completed.

**(Rakesh Nath)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**